

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5755
ANSWERED ON:29.04.2015
PERMISSION TO TRAVEL BY HELICOPTER UNDER LTC SCHEME
Bhatt Smt.Ranjanben

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is considering to grant permission to its employees to travel by helicopter under LTC scheme;
- (b) if so, the details thereof and the progress made in this regard; and
- (c) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a): No Madam.
- (b): Does not arise.
- (c): As per CCS(LTC) Rules, 1988, in case of LTC, Government servants are allowed to travel by air only in entitled class by national carrier Indian airlines.